

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Imphal, the 14<sup>th</sup> June, 2023

No. HCM/1/96-BENCH/ 12016 : It is hereby notified to all the learned members of the Bar and litigants that in view of the shortening of curfew relaxation period for 14.06.2023 (*w.r.t to the curfew imposed since 3<sup>d</sup> May, 2023*) from "05.00 AM to 09.00 AM" vide order dated 14.06.2023 of the respective District Magistrates of Imphal East and Imphal West, and the order dated 10<sup>th</sup> June, 2023 of the Home Department, Govt. of Manipur barring internet/data services including broadband in the State for the time being, thereby affecting normal functioning of High Court both physically and in hybrid mode, there will be no court sitting of the High Court on 14<sup>th</sup> June, 2023.

The items in the cause list dated 14<sup>th</sup> June, 2023 will be rescheduled and listed on 7<sup>th</sup>, 8<sup>th</sup>, 9<sup>th</sup>, 10<sup>th</sup>, 11<sup>th</sup>, 14<sup>th</sup>, 16<sup>th</sup> and 17<sup>th</sup> August, 2023. Until then, interim orders, if any subsisting in them shall remain in force. However, items under delivery of judgment and all listed motions of the cause list dated 14<sup>th</sup> June, 2023 will be taken up tomorrow i.e. 15<sup>th</sup> June, 2023. In case of urgency, parties may request for advancement of the posting of these cases.

By Order etc.

Sd/-  
**(OJESH MUTUM)**  
**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**

Endt. No. HCM/1/96-BENCH/ 12017-32  
Copy to:

Imphal, the 14<sup>th</sup> June, 2023

1. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Advocate General, Government of Manipur.
5. The Registrar General, High Court of Manipur.
6. The Registrar (Admn.)/(Vigilance), High Court of Manipur.
7. The Government Advocates, Government of Manipur.
8. The Deputy Solicitor General of India, High Court of Manipur.
9. The President, High Court Bar Association, Manipur.
10. The President, AMBA, Manipur.
11. All the Joint Registrars, High Court of Manipur.
12. All the Deputy Registrars, Language Officer, High Court of Manipur.
13. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
14. The System Analysts, High Court of Manipur.  
- He is requested to upload the same on official website.
15. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
16. All the Court Masters, High Court of Manipur.
17. The Concerned/Guard File.

  
14/06/23  
**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**